CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/7369/2020



This the 08th day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

M A Dandroo

(Advocate:- Mr. M A Beigh)	Applicant
 State of Jammu and Kashmir & Ors 	Versus
(Advocate: Mr. Sudesh Magotra, learned D	Respondents.
	DER RAL

This TA (TA No.62/7369/2020) arises out of SWP No. 1526/2010, wherein relief is claimed against J&K Lakes & Waterways Development Authority. This Tribunal does not have jurisdiction in respect of the employees of J&K Lakes & Waterways Development Authority. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Arun